

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/724/ (IB)/2018  
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD  
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL)                      | DESIGNATION                | SIGNATURE     |
|-------|--|----------------------------|---------------|
|       |  | REPRESENTATION BY WHOM     |               |
|       | D.R. SANGHVI                           | Counsel for the Petitioner | D.R. Sanghvi  |
|       | Geethanjali T<br>for M/c Arjan & Dalia | Respondent                 | Geethanjali T |

ORDER

Counsel for both the parties are present. Counsel for the Operational Creditor is directed to provide copy of the petition and the documents relied upon to the Counsel for the Corporate Debtor within two days. Counsel for the Corporate Debtor is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 14.08.2018 at 10.30 A.M.

ghk

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)